

07-2-2000

Hon. Mr. Justice Madam Sanyal Reddy vs.
Hon. Mr. S. Bijuwas A.M.

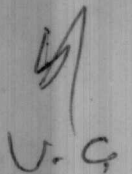
None for the applicant.
Sri CS Singh counsel for the
respondents.

2. Counsel for the respondents
submits this has become
infinitesimal as similar
petitions were dismissed by
the Tribunal ^{the} basis of the
case reported in (1995) 29 ALJ
- 1101 as vs Vasudavan. Pillay
& ors. In view of the above
submission and in the
absence of counsel for
the applicant, the OA is
dismissed. No order as
to costs.



S. Bijuwas

A.M.


V. G.